

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 12.11.2021 (FRIDAY)**

**COURT –III (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon’ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon’ble Ms. Shreesha Merla, Member (Technical)**

### **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 128 of 2021	Kushan Mitra Vs. Amit Goel & Anr.	Mohit D Ram Kushan Mitra	Manish Kaushik-R1 Mrityunjay Kumar Shailendra Singh Kumar-IRP

### **For Directions**

2.	Comp. App. (AT) (Ins) No. 1110 of 2019	Equipment Planet. Vs. Udit Infracore Pvt. Ltd.	Gautam Singh	Pratik Tripathi
3.	Comp. App. (AT) (Ins) No. 1250 of 2019	Avail Financial Services Ltd. Vs. Sunworld City Pvt. Ltd.	C.S. Reema Jain	Anshum Jain
4.	Comp. App. (AT) (Ins) No. 170 of 2020	Pranav Sharma Vs. Syndicate Bank	Shankari Mishra	Hitesh Sachar
5.	Comp. App. (AT) (Ins) No. 387 of 2020	Middleton Solitaire Hotel India Pvt Ltd. Vs. Middleton Hotels Pvt Ltd & Ors.	Arijit Mazumdar	Shailesh Kumar Prasad
6.	Comp. App. (AT) (Ins) No. 434 of 2020	Anirudh Kumar Vs. IBM India Pvt. Ltd. & Anr.	Himanshu Harbola	Ashmi Mohan-R1 Purti Marwaha Gupta-R2 Yogender Pal Singhal-IRP
7.	Comp. App. (AT) (Ins) No. 784 of 2020	M. Choudhury & Co. Vs. Smt. Ramanathan Bhuvaneshwari, Resolution Professional of R.P. Info Systems Ltd. & Ors.	Sujoy Chatterjee	Jaivir Sidhant, R-1 Arjun Asthana,R-2 & R4
8.	Comp. App. (AT) (Ins) No. 865 of 2020	Turnaround Consultants Pvt. Ltd. Vs. Devendra Singh Resolution Professional of Venus Rollings Mills	Milan Singh Negi	Vaibhav Tyagi

9.	Comp. App (AT) (Ins) No. 923 of 2020	Ceasefire Industries Pvt. Ltd. Vs. Cambay SEZ Hotels Ltd.	Keith Varghese	
10.	Comp. App. (AT) (Ins) No. 1065 of 2020	Gail (India) Ltd. Vs. Kuldip Kumar Bassi Resolution Professional of Asian Colour Coated Ispat Ltd. & Anr.	Varun K. Chopra	Pooja Mahajan
11.	Comp. App. (AT) (Ins) No. 1104 of 2020	Vikas Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors.  <b>With</b>	Parth Bhatia	Pooja Mahajan Savar Mahajan Avni-R4 Shatrajit Banerji-R2
12.	Comp. App. (AT) (Ins) No. 1105 of 2020	Sapna Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors.  <b>With</b>	Parth Bhatia	Pooja Mahajan Savar Mahajan Avni-R4 Shatrajit Banerji-R2
13.	Comp. App. (AT) (Ins) No. 1107 of 2020	Archana Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors.	Parth Bhatia	Pooja Mahajan Savar Mahajan Avni-R4 Shatrajit Banerji-R2
14.	Comp. App. (AT) (Ins) No. 1108 of 2020	Kamlesh Devi Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors.	Parth Bhatia	Pooja Mahajan Savar Mahajan Avni-R4 Shatrajit Banerji-R2
15.	Comp. App. (AT) (Ins) No. 203 of 2021	Essar Shipping Mauritius Holding Ltd. Vs. L & T Finance Ltd. & Anr.	Vivek Jain	
16.	I.A. No. 1111 of 2020 in Comp. App (AT) No. 36, 43-47 of 2016	Sonia Khosla Vs. Sameer Kudsia & Ors.	Deepak Khosla	
17.	Comp. App. (AT) No. 235 of 2019	Regent R & D Technologies Pvt Ltd & Anr. Vs. The Registrar of Companies, Pune.	Susshil Daga	Ashish Aggarwal
18.	Comp. App. (AT) No. 316 of 2019	Kishor S. Patel & Ors. Vs. Magic Creation Pvt. Ltd. & Ors.	Ritesh Patadia	Devansh Jan-R-2,3
19.	Comp. App. (AT) No. 322 of 2019	Parvinder Singh Sawhney Vs. Sawhney Export House Pvt. Ltd. & Ors.	Sonam Anand	Rajan Sabharwal

20.	Comp. App. (AT) No. 353 of 2019	Linox Enterprises Pvt. Ltd. & Ors. Vs. Income Tax Officer, Ward 15(3) New Delhi & Anr.	Angeli Koura Dayal	Dinesh Sharma
21.	Comp. App. (AT) No. 68 of 2020	Trinity Leisure Pvt. Ltd. Vs. Registrar of Companies, Mumbai, Maharashtra	Shikhil Suri	
22.	Comp. App. (AT) No. 73 of 2020	Chawla & Choudhary Trading Company Pvt. Ltd. & Ors. Vs. Gulshan Kumar Chawla	Atul Sharma	
23.	Comp. App. (AT) No. 139 of 2020	Deepak Miglani & Anr. Vs. Seikom Infracom Pvt. Ltd. & Ors.	Sonal Anand	N. P. Singh

**For Admission (Fresh Case)**

24.	Comp. App. (AT) (Ins) No. 838 of 2021	Maharashtra Industrial Development Corporation Vs. Shree Siddhivinayak Cotspin Pvt. Ltd. & Ors.	Anand Dilip	Abhishek Puri Surbhi Gupta Shaurya Dhoundiyal Amir Arsiwala
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**For Admission (After Notice)**

25.	Comp. App. (AT) (Ins) No. 592 of 2021	Suman Sehgal Vs. Mahender Kumar & Ors.	Sudeep Dey	Pulkit Sharma-R1 Abhishek Prasad-R3
26.	Comp. App. (AT) No. 103 of 2021	Shridhar Vasudeo Bedekar & Ors. Vs. V P Bedekar & Sons Pvt. Ltd. & Ors.	Anubhav Goel	Anubhav Goel Avinash R Khanolkarm Sarrah Khambati Sameer Pandit
27.	Comp. App. (AT) No. 104 of 2021 & I.A. No. 2226 of 2021	Moniveda Consultants LLP & Anr. Vs. Shajas Developers Pvt. Ltd. & Ors.	Kumar Shashank	Kunal Mimani Kunal Vajani Ketul Hansraj-R1, R4 & R5 Chetan Kapadia-R2 Shikhar Khare-R3 Yash Momaya-R2 & R3

**For Hearing**

28.	Comp. App. (AT) (Ins) No. 132 of 2021	Kotak Mahindra Bank Ltd. Vs. Ravindra Loonkar & Ors.	Mahip Datta Parashar	Atul Sharma-R1 & R2 Raveena Rai-R3 Ravindra Loonkar-RP
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<b>29.</b>	Comp. App. (AT) (Ins) No. 288 of 2021	New Okhla Industrial Development Authority Vs. Nilesh Sharma, Resolution Professional & Anr.	Sourav Roy	Abhijeet Sinha Palash Singhai-R1 Prithu Garg Harimohana N.-R1
<b>30.</b>	Comp. App. (AT) (Ins) No. 1070 of 2020	ADS Resources Ltd. Vs. Shilpi Cables Technologies Ltd.	Chandra Shekhar Yadav	P.S. Bindra Simran Jeet Sonali Mehta

**Copy to: -**

- 1. Notice Board**
- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By order of Hon'ble Chairperson**  
-sd/-  
**Registrar**